

[*Translation*]

Compensation to the Displaced Persons in Bihar Coal Exploration

1807. SHRIMATI RITA
VERMA:

SHRI BHUVNESHWAR
PRASAD MEHTA:

Will the Minister of COAL be pleased to state:

(a) the total area of land under coal companies (E.C.C.L., B.C.C.L. and C.C.L.) extracting coal in Bihar;

(b) the number of persons who have been given compensation and job in lieu of their land taken over by these companies for mining; and

(c) the time by which the remaining persons are proposed to be given jobs and compensation by the Government?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGOUDA): (a) to (c) The information is being collected and will be laid on the Table of the House.

[*English*]

National Power Grid

1808. SHRI V. KRISHNA RAO: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCE be pleased to state:

(a) whether there is any proposal to set up a National Power Grid; and

(b) if so, the nature and objectives thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b) The National Power Grid is in the process of development with the continued augmentation of Extra high Voltage lines in

the Central Sector and creation/strengthening of the Inter-State and Inter-Regional transmission links, and the load despatch facilities.

The prime objectives of the establishment of the National Power Grid are:

(a) Optimal investment and development of power potential. Coal and hydro resources in the best overall interest of the nation.

(b) Rapid development of integration of power systems with resultant economic benefits and improved reliability and quality of power supply to all the vital sectors of the economy.

(c) Smooth flow of power from Central Generation projects to all the beneficiary States.

Bridge Over Gandak at Narkatiaganj

1809. SHRI HARI KISHORE SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to construct a road-cum-rail bridge over river Gandak in Narkatiaganj-Gorakhpur section of North Eastern Railway;

(b) if so, the progress made so far; and

(c) the steps being taken for its early completion?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) Progress upto 30th June, 1991 is 16%.

(c) The co-sharers viz. Government of Uttar Pradesh and Bihar are defaulting in the timely release of their shares of funds for 1990-91 and 1991-92. They are being pursued to deposit their shares. Ministry of Water

Resources has already agreed to provide their share and Ministry of Railways has allocated their share in the Budget 1991-92. The main work in the khadir of the river is tentatively planned for 1992-93 subject to co-sharers contributing their shares in time.

[Translation]

Modernisation of Saharsa Railway Station

1810. SHRI SURYA NARAYAN YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government had taken a decision regarding modernisation of some railway stations two years ago;

(b) if so, the number thereof and the criteria adopted for their selection;

(c) whether Saharsa railway station in Bihar also comes in the said category; and

(d) if so, the details thereof and the steps taken to modernise the above railway station?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) Yes, Sir. 67 Railway Stations all over Indian Railways were selected to be developed as Model Stations in 1986. These stations were selected out of the stations serving the State Capitals, Zonal Headquarters, important junctions and places of specific importance.

(c) No, Sir.

(d) Does not arise.

Departure time of Express Train Running between Ramnagar and Delhi

1811. SHRI ARVIND NETAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Express train running between Ramnagar on North

East Railway and Delhi junction stops at Muradabad station for more than two hours and passengers have to face a lot of difficulties as a result thereof:

(b) if so, the steps being taken in this regard;

(c) whether there is any proposal to change the departure time of this train at Ramnagar; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (d) 4055-A Ramnagar-Delhi Express arrives Moradabad at 15.15 hrs. and gets amalgamated with 4055 Bareilly-Delhi Express arriving/leaving Moradabad at 16.40 hrs. and 17.10 hrs. respectively. It is presently not operationally feasible to change the timings.

Pending Projects in Bihar

1812. SHRI RAM LAKHAN SINGH YADAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether various oil related schemes/projects in Bihar have been pending with the Union Government for a long period;

(b) If so, the details thereof and when these projects and schemes/proposals were received from the Government of Bihar;

(c) the reasons for delay; and

(d) the time by which the approval is likely to be given to each of these projects and schemes?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (d) All proposals received are considered and cleared as expeditiously as possible.